

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 11.02.2019

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –04.02.19 to 08.02.19 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**04.02.19 to 08.02.2019.**

1. Administrative Changes:-

- Order regarding posting of Shri Shailesh Kumar, IRS(C&CE), Addl. Commissioner, ICD Patparganj, New Delhi on loan basis to Directorate of Revenue Intelligence (DRI), has been issued vide Office Order No. 14/2019 dated 04.02.2019.
- Order regarding posting of IRS(C&CE) Officer with DG (System & Data Management) on temporary basis, has been issued vide Office Order No. 15/2019 dated 04.02.2019.
- Order regarding placing of services of Shri Pravin Vinod, IRS(C&CE) as Deputy Secretary with the Ministry of External Affairs on deputation basis, has been issued vide Office Order No. 16/2019 dated 05.02.2019.
- Order regarding posting of IRS(C&CE) officers with DG (System & Data Management) on loan basis, has been issued vide Office Order No. 17/2019 dated 05.02.2019.
- Order regarding posting of 02 IRS(C&CE) officers with GST Policy Wing on loan basis, has been issued vide Office Order No. 18/2019 dated 07.02.2019.
- Order regarding posting of 03 IRS(C&CE) officers as OSD(Drawback) in CBIC on loan basis, has been issued vide Office Order No. 19/2019 dated 07.02.2019.

2. Legislative Changes:-

- Notification No. 07/2019-Cus (ADD), dated 07.02.2019 has been issued to impose definitive anti-dumping duty on imports of “Non-Plasticized Industrial Grade Nitrocellulose Damped in Isopropyl Alcohol having Nitrogen content in the range of 10.7% to 12.2% originating in or exported from Brazil, Indonesia and Thailand.
- Notification No. 8/2019-Cus-VI(N.T.) dated 06.02.2019 issued for amendment Customs Brokers Licensing Regulation, 2018.

(Hemambika R. Priya)
Pr. Commissioner(Coord)

1. Chairman, CBIC
2. Member (IT)
3. Member(CX, ST & Legal)
4. Member(Budget & Investigations)
5. Member(Admn)

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